

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3152

ANSWERED ON:13.12.2011

FINANCIAL ASSISTANCE TO FPIS

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Islam Shri Sk. Nurul; Jaiswal Shri Gorakh Prasad ; Kaswan Shri Ram Singh; Pratapsinhmaharaj Shri Bhonsle Shrimant Chh. Udganraje; Rathwa Shri Ramsinhbhai Patalbhai; Singh Shri Dushyant; Singh Shri Ijyaraj ; Tudu Shri Laxman; Yaskhi Shri Madhu Goud

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Union Government has provided financial assistance to State Governments, Academic Bodies, Industry Associations and Non-Governmental Organisations (NGOs) to promote Food Processing Industries (FPIS) across the country;
- (b) if so, the details thereof alongwith the financial assistance provided during each of the last three years and the current year agency-wise;
- (c) whether the Union Government has taken noted cases of misutilisation of funds by these NGOs and other agencies;
- (d) if so, the number of complaints received in this regard during the said period, agency-wise; and
- (e) the corrective action taken by the Union Government thereon?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a)&(b): The Ministry under its Plan Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries (FPIS) extends the financial assistance for setting up of new food processing units as well as technological upgradation and expansion of existing units in the country. Ministry extends financial assistance in the form of grants-in-aid to entrepreneurs @ 25% of the cost of Plant and Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs per project in general areas and @ 33.33% subject to maximum of Rs. 75 lakhs per project in difficult areas. The details of the financial assistance provided to the entrepreneurs in the country during 11th Plan period is annexed. Ministry has engaged a professional agency to maintain the status of proposals under the scheme. Under this arrangement, the details of all the pending applications alongwith their present status has been kept in the public domain on the website of the Ministry. Any applicant can find out current status of his application by clicking on to ["http://www.mofpi@nic.in"](http://www.mofpi@nic.in) e-portal status of applications OR ["http://cmi/mofpi/status"](http://cmi/mofpi/status).

(c)to(e): Yes, Madam. Under the Scheme for Technology Upgradation/ Establishment/ Modernization of FPIS complaints have been received regarding mis-appropriation of funds. The details of the agencies and the action taken is as under:

S. No. Name of Agency Nature of Complaints Action taken

1. M/s Khadi Ashram Complaint by Mohd. Sewa Sansthan, Shaheed Akhlak, Hon'ble Sultanpur (U.P.) Member of Parliament (Lok Sabha) regarding misappropriation of public fund. Legal Action has been taken to recover the amount released.
2. M/s Little Bee Impex, Village Mallipur, G.T. Road, Doraha, Distt. Ludhiana, Punjab inter-related. Complaint by Shri Sukhvinder The state Bank of India has been asked to refund the amount lying with them as Fix Deposit in accordance with the guidelines of the scheme.
3. Kashmir Apiaries Pvt. Ltd., G.T. Road, Singh stating that the Complaint by Shri Sukhvinder The Axis (UTI) Bank Ltd has been asked to refund the amount

Doraha, Ludhiana, partners/ Directors are lying with them as Fix Deposit Punjab inter- related. in accordance to the guidelines of the scheme.